


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 20.03.2023 To 24.03.2023				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
FINAL ORDER				
1-2.	E/53391/2018 & E/50701/2019	FO/50337-50338/2023	16/03/2023	21/03/2023
3.	E/50690/2019	FO/50349/2023	20/03/2023	21/03/2023
4.	E/51324/2019	FO/50351/2023	20/03/2023	21/03/2023
5.	E/50630/2019	FO/50352/2023	20/03/2023	21/03/2023
6.	E/50946/2021	FO/50378/2023	22/03/2023	23/03/2023
7.	E/50972/2015	FO/50379/2023	22/03/2023	23/03/2023
8.	E/50799/2021	FO/50384/2023	23/03/2023	24/03/2023
9-10.	E/51193-51194/2020	FO/50388-50389/2023	23/03/2023	24/03/2023
MISC ORDER				
1.	E/STAY/50001/2021 IN E/50160/2021	SO/MO/50099/2023	17/03/2023	21/03/2023
2.	E/STAY/50002/2021 IN E/50161/2021	SO/MO/50100/2023	17/03/2023	21/03/2023
I.O. ORDER				
1-7.	E/51011,51251-51252,52047,52066,52420,52487/2019	I.O./5-11/2023	21/03/2023	23/03/2023
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (UDC)